

No.35

FRIDAY, 30 JULY 2021
11.30 A.M.

1. **QUESTIONS**

(1)POSTPONED STARRED QUESTION TO BE ORALLY ANSWERED

a. Postponed Starred Question No.1A tabled by S/Shri Rohan Khaunte, Jayesh Salgaonkar, Vinoda Paliencar and Vijai Sardesai, MLAs' regarding 'present Status of Coal Block' (originally slated for answer on 30-03-2021) to be orally answered.

(2) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(3)POSTPONED UNSTARRED QUESTIONS TO BE LAID ON THE TABLE

1. Postponed Unstarred Question No.51 tabled by Shri Rohan Khaunte, MLA regarding 'Drug Manufacturers in the State' (originally slated for answer on 30-03-2021) to be laid on the Table.

2. Postponed Unstarred Question No.104 tabled by Shri Rohan Khaunte, MLA regarding 'Quarantine Tourism' (originally slated for answer on 29-01-2021) to be laid on the Table.

3. Postponed Unstarred Question No.115 tabled by Shri Rohan Khaunte, MLA regarding 'Transfer of Immovable Property' (originally slated for answer on 27-01-2021) to be laid on the Table.

(4) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table. .

2. **CONGRATULATORY REFERENCES**

SPEAKER to make the Congratulatory References to the following:-

1. This House unanimously congratulates **Shri .Rajendra Arlekar**, former member of this House, former Speaker and also former minister Government of Goa on being appointed as the Honourable Governor of the State of Himachal Pradesh.

2. This House unanimously congratulates **Shri Mauvin Godinho** on his appointment on the Group of Ministers on Revenue Analysis on the GST Council, as well as his appointment on other Group of Ministers (GoM) namely, GoM on boosting of Real Estate, his membership on the GoM in deciding the quantum of taxation of the gambling industry which includes casinos, online gaming, horse racing etc It is a matter of great pride that a person of his stature has been appointed to the prestigious committees, in essence a vote of confidence on his handling important issues as regards to indirect taxation in the NEW regime of ONE NATION ONE TAX ,which is now called GST.”

3.**Ms. Mirabai Chanu**, Weightlifter, who bagged the Silver Medal in Women’s 49 Kg category at Tokyo Olympics.

4. **Master Yash Prahar Sanvordekar**, for being selected as one of the National Bravery awardee 2020, instituted by Indian Council for Child Welfare, Government of India.”

5. **Purti Savardekar and Akshay Parvatkar** for producing a Goan movie that has won multiple Filmfare Awards.

6. **Ms Sanjana Prabhugaonkar** for bringing home four Gold medals and one Silver medal at the First Swimming Community Performance Championship, Dubai.

7. **Mr.Lenny da Gama** for being appointed by the Boxing Task Force as the only Asian Technical Official at the Olympics Boxing Task Force as the only Asian Technical Official at the Olympic Boxing Competition in Tokyo.

8. This House unanimously congratulates Padma Shri **Vinayak Khedekar** and artiste **Shri Kanta Kashinath Gawade** for winning the prestigious Dr.Kamal Kothari Smruti Lifetime Achievement Award.”

3. **PAPERS TO BE LAID ON THE TABLE**

1. **Dr.Pramod Sawant**, Chief Minister to lay on the table of the House: The Goa Prison Rules 2021(Official Gazettes).

2. **Shri. Vishwajit P. Rane, Minister for Health** to lay on following on the table of the House: The Goa Clinical Establishment (Registration & Regulation).

4. **POSTPONED CALLING ATTENTIONS**

1.S/Shri Digambar Kamat, Leader of Opposition, Ramkrishna Dhavalikar, Rohan Khaunte, Vijai Sardesai, Prasad Gaonkar and Vinod Paliencar, Mlas' to call the attention of the Minister for Revenue to the following:

"Fear and anxiety in the minds of the people of the State due to the current floods in the various parts of the State and consequent loss of life, property, fields, live stock, breakage of bunds, various man made disasters, which includes floods especially Guirim field flooding due to shoddy work of Contractor along with environmental disasters such as cyclone tauktae are due to unplanned and unscientific planning and also due to the lack of immediate response from the National Disaster Response Force and State Disaster Response Force which exposes the failure of the Disaster Management cell. The planning should be based on ecological and topographical terrains. The steps the Government proposes to take in this regard."

2. Shri. Luizinho Faleiro, MLA to call the attention of the Minister for PWD to the following:

"Fear and anxiety amongst the public due to continuous breaking of roads by Sewerage Contractors for the last nearly nine years and non-restoration of these roads or superficial patch-ups done by the contractor that become loose and open up during the monsoon rains causing death traps, accidents and hardships leading to anger and frustration among the pedestrians and commuters. The action in this regard taken by the Government to investigate and penalise defaulting contractors".

5. **PRIVATE MEMBERS' RESOLUTIONS**

1. Shri Ravi Naik, MLA to move the following:

"This House resolves that Government make provision to supply and install C.T scan and ventilators at Sub District Hospital, Ponda Goa for the exigencies to people of Ponda Taluka".

2. Shri Luizinho Faleiro, MLA to move the following:

"This House strongly recommends to set up a Judicial Commission to investigate the following:

1. The slow poisoning of Goan consumers through the adulteration of fruits, vegetables, fish, meat and spices.
2. To assess the impact on the nutrition and health and the spurt in the incidence of cancer and other related diseases among Goans due to surreptitiously poisoning of food by suppliers.
3. Check the artificial price rise of fish and monopolization of the fish trade by the fish mafia using unfair means to throttle the business of the local fishing community."

3. Shri Rohan Khaunte, MLA to move the following:

“This House strongly recommends that network connectivity in the State be improved to provide quality education to the students of the State. One of the worst impact of COVID was suffered by the educational fraternity as they were not equipped for 100% network dependability. Considering the third wave of COVID is yet to come, we need to prepare our students with gadgets and 24x7 uninterrupted network connectivity, so that no student is left behind in these testing times. Education is the fundamental right of every student irrespective of their financial background and therefore we need to make efforts to ensure this right is availed by each student in the State. There is an urgent need to ensure that the connectivity is improvised in the most rural parts of the State, not only depending on telecom policy but also utilizing the optic fiber laid by the Government for last mile connectivity.”

4. Shri Aleixo Reginaldo Lourenco, MLA to move the following:

“This House strongly recommends to the Government to ensure through suitable legislation and executive orders to protect the rights of many Goans who have purchased property and obtained Mundkar rights and other rights in various parts of Goa. However some of these properties have been identified as enemy properties. The State Government has issued notices to evict these people who are holding these rights. This House unanimously recommends to the Union Government to safeguard the interest of Niz Goemkars as many of them have invested their life savings while purchasing these properties.”

5. Shri Vijai Sardesai, MLA to move the following:

“This House resolves that the State Government should take immediate steps to stop all illegal mining in the State as this is causing huge environmental damage and also tremendous loss to the State Exchequer, thus depriving each and every Goemkar of his share of the State’s natural resources”.

6. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,
2021-2022(DAY-3)**

Minister for Ports Administration

- Demand No. 67 - Ports Administration
- Demand No. 72 - Science and Technology
- Demand No. 85 - Department of Rural Development

Minister for Health

- Demand No. 19 - Industries, Trade & Commerce
- Demand No. 47 - Goa Medical College
- Demand No. 48 - Health Services
- Demand No. 49 - Institute of Psychiatry & Human Behaviour
- Demand No. 51 - Goa Dental College
- Demand No. 53 - Food & Drugs Administration
- Demand No. 58 - Women and Child Development
- Demand No. 61 - Skill Development and Entrepreneurship

Minister for Transport

- Demand No. 13 - Transport
- Demand No. 31 - Panchayats

Minister for Art and Culture

- Demand No. 43 - Art & Culture
- Demand No. 70 - Civil Supplies
- Demand No. 71 - Co-operation
- Demand No. 81 - Department of Tribal Welfare

Chief Minister

- Demand No. 1 - Legislature Secretariat
- Demand No. 5 - Prosecution
- Demand No. 6 - Election Office
- Demand No. 63 - Rajya Sainik Board
- Demand No. 65 - Animal Husbandry & Veterinary Services
- Demand No. 68 - Forests
- Demand No. 73 - State Election Commission
- Demand No. 75 - Planning, Statistics & Evaluation
- Demand No. 83 - Mines

- Charged Expenditure - Raj Bhavan (discussion only)
- Charged Expenditure - Debt Services (discussion only)
- Charged Expenditure - Goa Public Service Commission
(discussion only)

(up to 7.00 p.m.)

7. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.3) 2021 (RELATING TO BUDGET FOR THE YEAR 2021-2022)

DR. PRAMOD SAWANT, CHIEF MINISTER to move for leave to introduce the Goa Appropriation (No.3) Bill, 2021.

ALSO to introduce the Bill.

DR. PRAMOD SAWANT, CHIEF MINISTER to move that the Goa Appropriation (No.3) Bill, 2021, be taken into consideration.

ALSO to move that the Bill be passed.

8. PRESENTATION, DISCUSSION AND VOTING OF SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2021-22 (FIRST BATCH)

DR. PRAMOD SAWANT, CHIEF MINISTER to present the Supplementary Demands for Grants for the year 2021-2022 (First Batch) Voting and Discussion on the Supplementary Demands for Grants for the year 2021-2022 (First Batch), to be taken up.

9. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.4) 2021-2022(RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2021-2022 (FIRST BATCH)

DR.PRAMOD SAWANT, Chief Minister to move for leave to introduce the Goa Appropriation (No.4) Bill, 2021.

ALSO to introduce the Bill.

DR.PRAMOD SAWANT, Chief Minister to move that the Goa Appropriation (No.4) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

10. GOVERNMENT BILLS-CONSIDERATION AND PASSING

1. Dr. Pramod Sawant, Chief Minister to move that The Goa Mineral Development Corporation Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

2. Dr. Pramod Sawant, Chief Minister to move that The Goa Public Gambling (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

3. Dr. Pramod Sawant, Chief Minister to move that The Goa (Regulation of Film Shooting) Bill, 2021 be taken into consideration..

ALSO to move that the Bill be passed.

4. Smt. Jennifer Monserrate, Minister for Revenue to move that The Goa Agriculture Tenancy (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

5. Smt. Jennifer Monserrate, Minister for Revenue to move that The Indian Stamp (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

6. Shri Vishwajit Rane, Minister for Industries to move that The Goa Investment Promotion and Facilitation of Single Window Clearance Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

7. Shri Mauvin Godinho, Minister for Panchayats to move that The Goa Panchayat Raj (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

8. Shri Govind Gawade, Minister for Co-operation to move that The Goa Co-operative Societies (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

9. Smt. Jennifer Monserrate, Minister for Labour and Employment to move that The Goa Shops and Establishment (Amendment) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed.

10. Shri Nilesh Cabral, Minister for Power to move for leave to introduce The Goa Public Lighting Duty Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed

11. VALEDICTORY REMARKS BY SPEAKER

12. NATIONAL ANTHEM (To be Played)